

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH ,
CHANDIGARH .**

10.O.A. No.060/00253/2014

BIJENDER SINGH

.....APPLICNAT

VERSUS

UNION OF INDIA & ORS.

.....RESPONDENTS

27.10.2014

Present: Mr. R.P.Mehra, counsel for the applicant.
Mr. B.B.Sharma, counsel for the respondents.

1. Learned counsel for the applicant seeks to withdraw the present Original Application with liberty to file afresh with better particulars.
2. Dismissed as withdrawn with liberty aforementioned.


(DR. BRAHM A. AGRAWAL)
MEMBER (J)


(RAJWANT SANDHU)
MEMBER (A)

'sv'